

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(LIQ.)PROGRESS
REPORT/11(CHE)/2024**

PETITION NUMBER : CP/IB/481/2020

**NAME OF THE APPLICANT : Jayashree S Iyer (Liquidator)
M/s. GHO Agro Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBBI Reg, 2016

ORDER

Ld. PCS Ms. Jayashree S Iyer, Liquidator is present in person.

This application has been filed to taken on record the 6th Quarterly Progress Report for the quarter ended 30.06.2024. The same is taken on record subject to all just exceptions.

IA(LIQ.)PROGRESS REPORT/11(CHE)/2024 is accordingly disposed off.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk